

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4704/2024

RAJENDRA PRASAD MISHRA & ORS.

Appellant(s)

VERSUS

BRIJENDRA . & ORS.

Respondent(s)

[ONLY IA NO. 180768/25 IS LISTED UNDER THIS ITEM]
IA No. 180768/2025 - EARLY HEARING APPLICATION

Date : 06-10-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) Mr. R. Nedumaran, Sr. Adv.
Mr. Parmanand Gaur, AOR
Ms. Megha Gaur, Adv.
Ms. Renu Bhandari, Adv.

For Respondent(s) Mr. Pawanshree Agrawal, AOR
Ms. Aakriti Goel, Adv.
Ms. Kriti Jain, Adv.
Ms. Kamana Divya Sree, Adv.

Mr. Himanshu Mehra, AOR
Mr. Jinendra Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA NO. 180768/2025:

Application for early hearing is allowed.

List the appeal for hearing in the month of February,
2026.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR